

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **04.01.2023** (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M.Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App AT) (CH) (Ins) No. 437/2022 & IA No. 1108/2022	Atlanti Spinning and Weaving Mills Limited Vs Dolly Investment Company Private Limited	Mr. VV Sivakumar	
2	Comp App AT) (CH) (Ins) No. 438/2022 & IA No. 1109, 1110 & 1111/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	
3	Comp App AT) (CH) (Ins) No. 441/2022 & IA No. 1115 & 1116/2022	E.Kamalesh Kumar Vs Slam Clothing Pvt. Ltd.	Mr. J Manikandan	

For Directions

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	IA No. 1048/2022 (Adv. Hg.) In Comp App (AT) (CH) (Ins) 369/2022 & IA No. 868/2022	Jitendra Bhandari Vs Ravindra Beleyur & 2 Ors	Mr. Karthik Seshadri	Mr. T Ravichandran-R3

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	9805130/00096/2021 (Diary No. 683/2021)	Directorate of Enforcement Vs Shri Sisir Kumar Appikatla Resolution Professional	M/s Rajnish Pathiyil	
6	9805117/00936/2021 (Diary No. 704/2021)	Leomed Vs Bijoy P Pulipra	Mr. Harikumar G Nair	
7	9805117/00578/2021 (Diary No. 717/2021)	PV Mini Vs Bijoy P Pulipra	M/s Millu Dandapani	

For Directions/Convenience Compilation

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No. 76/2021 (CA (AT) No. 122/2018)	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors WITH	Mr. G Ramakrishna Prasad	Mohd Wasay Khan- R1 Mr. Goutham Shivshankar- R2-R10 Mr. Anandh K- R23-R26
9	TA (AT) 77/2021 (CA (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors WITH	Mr. Mohd Wasay Khan	Mr. G. Ramakrishna Prasad- R1 Mr. Goutham Shivshankar- R2- R10 Mr. Anandh K- R19-R22
10	TA (AT) No. 78/2021 (CA (AT) No.210/2018)	Rayudu Nagabhushan & 17 Ors Vs SK Bigstar Foods Limited & 22 Ors WITH	Mr. John Mathew	Mr. G. Ramakrishna Prasad- R1 Mr. Goutham Shivshankar- R2-R10
11	TA (AT)No. 80/2021 (CA (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors	Mr. John Mathew	Mr. G. Ramakrishna Prasad- R1 Mr. Goutham Shivshankar- R2-R10

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No.258/2021 & IA No. 550/2021	Southern Power Distribution Company of Andhra Pradesh Ltd. Vs Gavi Siddeswara Steels India Pvt. Ltd. & Anr WITH	Mr. Rakesh K. Sharma Ms. Shubharanjani Ananth	Mr. A.K.Mylsamy & Associates- R1
13	Comp App (AT) (CH) (Ins) No.263/2021 & IA No. 561/2021	Southern Power Distribution Company of Andhra Pradesh Ltd. Vs Gavi Siddeswara Steels India Pvt. Ltd.	Mr. Rakesh K. Sharma Ms. Shubharanjani Ananth	Mr. A.K.Mylsamy & Associates- R1
14	Comp App (AT) (CH) (Ins) No. 196/2022 & IA No. 445 & 446/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma & 2 Ors WITH	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh- R2

15	Comp App (AT) (CH) (Ins) No.222/2022 & IA No. 477/2022	Rajendra Prasad Tak Vs Girdhari Lal Sharma and 2 Ors	Mr. Kinshuk Chatterjee	Mr. Mohamed Hussain- R1 Mr. ML Ganesh- R2
16	Comp App AT) (CH) (Ins) No. 406/2022 & IA No. 988, 989 & 1003/2022	Malka Naveen Kumar Vs Indian Renewable Energy Development Agency Ltd.	Mr. Ashwin Shanbhag	Mr. Abhishek Kumar
17	Comp App (AT) (CH) (Ins) No. 249/2022 & IA No. 527/2022	Mr. Vedagiri Venkat Krishnamurthy Vs Kakinada Seaports Ltd	Mr. Ananth Merathia	Mr. Mayan H Jain
18	Comp App (AT) (CH) (Ins) No.373/2022 & IA No. 875,876 & 973/2022	M/s. Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi Resolution Professional of Land Mark Housing Projects Chennai Pvt. Ltd. & Anr	Mr. Praveen Ravichandran	Mrs. Jayanthi K. Shah R1

For Hearing:

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	Comp App (AT) (CH) (Ins) No. 358/2022 & IA No 818,819,820, 821, 937 & 1094/2022	Mr Babu Manoharan Jaikumar Christurajan Vs Mr Umesh Garg & 2 Ors	Mr. K. Newlin Frederick	Mr. Abhishek Anand- R1 & R2
20	Comp App (AT) (CH) (Ins) No. 387/2022 & IA No. 921 & 922/2022	Mr VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors	Mr. Yogesh Jagia	Mr. Amir Bavani & Mr. Muthuchharan Sundresh- R1 M/s Khaitan- R2 & R3
21	Comp App (AT) (CH) (Ins) No.207/2022 & IA No. 454/2022	Mr.Chinna Rao Vs. Venkata Sivakumar	Mr. Keerthikiran Murali	Mr. Venkata Sivakumar Mr. J Manivannan
22	Comp App (AT) (CH) (Ins) No.158/2022 & IA No. 367, 368, 369, 545 & 808/2022	Suspended Management of Apex Meadows Pvt. Ltd Vs. Baisetty Ajay Kumar & Anr. WITH	Mr. K. Gowtham Kumar	Mr. Anant Merathia- R1 Mr. Nithin Chowdary Pavuluri- R2
23	Comp App (AT) (CH) (Ins) No.170/2022 & IA No. 391, 392, 546 & 809/2022	Suspended Management of Apex Meadows Pvt. Ltd Vs. Baisetty Ajay Kumar & Anr.	Mr. K. Gowtham Kumar	Mr. Anant Merathia- R1 Mr. Nithin Chowdary Pavuluri- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24	Comp App (AT) (CH) (Ins) No. 323/2021 & IA No. 667,668 & 669/2021	Giriraj Enterprises Vs Regen Powertech Pvt Ltd & Anr WITH	M/s Viruksham Legal	Mr.AG.Sathyanaryana - R1 Mr. B.Dhanaraj
25	Comp App (AT) (CH) (Ins) No.94/2022 & IA No. 220/2022	Giriraj Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors WITH	M/s Viruksham Legal	Mr.AG Sathyanarayana -R1,R2 Ms. Shanmitha- R3
26	Comp App (AT) (CH) (Ins) No. 96/2022 & IA No. 224, 225 & 226/2022	TVH Energy Resources Pvt. Ltd. Vs Ebenezer Inbaraj RP, Regen Powertech P Ltd & Anr WITH	Mr. Ramaswamy Meyyappan	Mr.AG. Sathyanaryana - R1 Mr. B.Dhanaraj- R2
27	Comp App (AT) (CH) (Ins) No. 104/2022 & IA No. 530/202	Sulochana Cotton Spinning Mills P Ltd Vs Regen Powertech P Ltd & Anr WITH	M/s Ramani & Shankar Advocates	Mr.AG Sathyanaryana - R1 Mr. B.Dhanaraj- R2
28	Comp App (AT) (CH) (Ins) No. 334/2021 & IA No. 692/2021	Clean Wind Power (Devgarh) Pvt Ltd Vs Regen Infrastructure and Service P Ltd (RISPL) & Anr WITH	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
29	Comp App (AT) (CH) (Ins) No. 335/2021 & IA No. 693/2021	Bhilwara Green Energy Ltd. Vs Regen Infrastructure and Service Pvt Ltd (RISPL) & Anr WITH	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
30	Comp App (AT) (CH) (Ins) No. 114/2022 IA No. 269, 270 & 526/2022	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech P Ltd WITH	M/s Giridhar & Sai	Mr.AG. Sathyanaryana
31	Comp App (AT) (CH) (Ins) No. 88/2022 & IA No.33. 189/2022	Gail (India) Limited Vs Regen Powertech Pvt Ltd.& 3 Ors	M/s. Gridhar & Sai	Mr.AG. Sathyanaryana - R1,R2 Mr. B. Dhanraj R3,R4

		WITH		
32	Comp App (AT) (CH) (Ins) No. 328/2021 & IA No.679/2021 & 181, 190 & 521/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Private Limited & 3 Ors	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warriar -R2
		WITH		
33	Comp App (AT) (CH) (Ins) No. 118/2022 & IA No. 280/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warriar- R2
		WITH		
34	Comp App (AT) (CH) (Ins) No. 72/2022 & IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. B. Dhanaraj Ms. K. Parvathi	Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3
		WITH		
35	Comp App (AT)(CH)(Ins) No. 340/2021 & IA No. 703,704/2021 & 219/2022	Regen Infrastructure and Service Pvt Ltd Vs Regen Powertech Private Limited	Mr. B. Dhanaraj Ms. Pavithra K	Mr.AG Sathyanaryana
		WITH		
36	Comp App (AT) (CH) (Ins) No. 6/2022 & IA No. 16,17 & 218/2022	Asset Reconstruction Company (India) Ltd Vs Renuka Devi Ramaswamy RP & Anr	Mr. VV Sivakumar Mr. Chethan Sagar	Mr.AG Sathyanaryana - R2
		WITH		
37	Comp App (AT)(CH)(Ins) No. 79/2022 & IA No. 160, 161, 223 &246 /2022	Asset Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr.AG Sathyanarayana -R1 Ms. Shanmitha- R2
		WITH		
38	Comp App (AT) (CH) (Ins) No 186/2022 & IA No. 429,430 & 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj	Mr. VV Sivakumar	Mr.AG. Sathyanaryana
		WITH		
39	Comp App (AT) (CH) (Ins) No.93/2022 & IA No.215/2022	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Ms. Shanmitha- R3
		WITH		
40	Comp App (AT) (CH) (Ins) No. 131/2022 & IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Mr. B. Dhanaraj-R2

		WITH		
41	Comp App (AT) (CH) (Ins) No. 132/2022 & IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd.	Mr. Cibi Vishnu	Mr.AG. Sathyanarayana

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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